

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 64/MP/2019

Subject : Petition under Section 79(1)(b) read with Section 79(1)(f) of the Electricity Act, 2003 along with Section 79(1)(k) of the Electricity Act, 2003 for (i) declaration of events as 'Change in Law' under the Power Purchase Agreement dated 5.7.2018, and (ii) grant of consequential relief to compensate for the increase in capital cost due to introduction and imposition of safeguard duty by way of Notification No. 01/201- Customs SG dated 30.7.2018 issued by the Department of Revenue, Ministry of Finance, in terms of Article 12 of the Power Purchase Agreement dated 5.7.2018 executed between Sprng Agnitra Private Limited and NTPC Limited.

Petitioner : Sprng Agnitra Private Limited (SAPL)

Respondents : NTPC Limited (NTPC)

Date of Hearing : 7.7.2020

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member

Parties present : Ms. Molshree Bhatnagar, Advocate, SAPL
Ms. Poorva Saigal, Advocate, NTPC
Ms. Tanya Sareen, Advocate, NTPC
Shri Ishpaul Uppal, NTPC

Record of Proceedings

The matter was heard through video conferencing.

2. At the outset, learned counsel for the Petitioner submitted that certain instructions are to be received from the Petitioner company on the subject matter for amendment of the Petition and accordingly, requested to adjourn the matter. The request was not opposed by the learned counsel for the Respondent, NTPC. Accordingly, the Commission adjourned the matter.

3. Learned counsel for the Respondent NTPC submitted that since the Distribution Companies (in short 'Discoms') of the State of Andhra Pradesh are necessary parties, the same should be impleaded as parties to the present Petition.



4. The Commission directed the Petitioner to implead the Discoms of Andhra Pradesh as party to the Petition and to file revised memo of parties by 25.7.2020.

5. The Petition shall be listed for hearing in due course for which separate notice shall be issued.

By order of the Commission

**Sd/-
(T.D. Pant)
Deputy Chief (Law)**

